

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal Nos. 120 of 2013, 122 of 2013, 134 of 2013,
136 of 2013, 141 of 2013, 146 of 2013 & 193 of 2013**

Dated : 20th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.T. Munikrishnaiah, Technical Member

Appeal No. 120 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr.M. G. Ramachandran,
Ms.Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S. Alagesan for
Mr.M. S. Ramalingam for R-1

Mr. R. B. Sharma for R-4 to R-5

Mr.Pradeep Mishra for R-10

Appeal No. 122 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S. Alagesan for
Mr.M. S. Ramalingam for R-1

Mr.Pradeep Misra &
Mr. Manoj Kumar Sharma for R-2

Mr.Bipin Gupta &
Mr. S.K. Bansal for R-3 to R-5

Mr. R. B. Sharma for R-7

Appeal No. 134 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S. Alagesan for
Mr.M. S. Ramalingam for R-1

Mr.Pradeep Misra &
Mr. Manoj Kumar Sharma for R-2

Mr. R. B. Sharma for R-7

Appeal No. 136 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr.Pradeep Misra &
Mr. Manoj Kumar Sharma for R-2

Mr. R. B. Sharma for R-7

Appeal No. 141 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S. Alagesan for
Mr.M. S. Ramalingam for R-1

Mr.Pradeep Misra &
Mr. Manoj Kumar Sharma for R-10

Mr. R. B. Sharma for R4,5 & 17

Appeal No. 146 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S. Alagesan for
Mr.M. S. Ramalingam for R-1

Mr.Pradeep Misra &

Mr. Manoj Kumar Sharma for R-2

Mr. R. B. Sharma for R-7

Appeal No. 193 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S. Alagesan for
Mr. M. S. Ramalingam for R-1

Mr. R. B. Sharma for R-4, R-5 & R-17

Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-10

ORDER

We have heard learned counsel for the parties in the batch of appeals.

Judgment is reserved.

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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